

Centre State interaction regarding NREGS

3477. SHRI VIJAY JAWAHARLAL DARDA:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Central Government has directed the States to ensure transparency and efficiency in effective implementation of the National Rural Employment Guarantee Scheme (NREGS) and other schemes for the benefits of rural population;

(b) if so, the details of guidelines issued and whether the State Governments have sent representation to the Central Government to plug the loopholes in the various rural development schemes; and

(c) if so, the reaction of the Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Yes, Sir. With a view to ensure transparency and effective implementation of NREGS, the following measures have been under-taken:—

(i) A comprehensive Web-based MIS www.nrega.nic.in has been implemented which places all data in public domain. States have been asked to put all Muster Rolls (MR) on the web site of NREGA and make on-line reporting of the MRs verified and works inspected at block and district level.

(ii) Payment of wages to NREGA workers to be made through their accounts in Banks/Post Offices.

(iii) States have been directed to conduct social audit under NREGA.

The Ministry has put in place a comprehensive system of monitoring of all its programmes, including NREGA, to achieve the programme objectives and maximize funds utilisation. The monitoring tools are District-wise data management, periodical progress reports, Area Officer scheme, Utilisation Certificate/Audit Reports, review by Union Ministers, Performance Review Committee (PRC), National Level Monitors (NLM) and Vigilance and Monitoring Committees at State and District level. The Ministry has adopted five pronged strategy comprising (i) creation of awareness about the schemes, (ii) people's participation, (iii) transparency, (iv) accountability and (v) strict vigilance and monitoring of rural development programmes.

The Ministry has not received any representations from the State Governments with regard to plugging of loopholes in various rural development schemes.

Issuance of job cards

3478. SHRI SANJAY RAUT:

SHRI BHAGAT SINGH KOSHYARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there has been huge difference between the numbers of families to whom job cards have been issued and the number of families who have demanded employment under NREGS since inception;

(b) if so, the steps taken to analyse this trend;

(c) the corrective action taken in the matter and for guaranteed employment of 100 days to family;